

FORM G**INVITATION FOR EXPRESSION OF INTEREST**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Weewinn Tex Processorr India Private Ltd
2.	Date of incorporation of corporate debtor	28 th November 2001
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC), Coimbatore
4.	Corporate identity number / limited liability identification number of	U17121TZ2001PTC009969
5.	Address of the registered office and principal office (if any) of corporate debtor	1455, 5 th Street, KK Nagar, Vasavi College Post, Erode Tamil Nadu - 638 316
6.	Insolvency commencement date of the corporate debtor	22 nd March 2021
7.	Date of invitation of expression of interest	17 th June, 2021
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available	Send an email at kangayan.s@gmail.com ; or weewinncirp@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	Send an email at kangayan.s@gmail.com ; or weewinncirp@gmail.com
10.	Last date for receipt of expression of interest	02 nd July 2021
11.	Date of issue of provisional list of prospective resolution applicants	12 th July 2021
12.	Last date for submission of objections to provisional list	17 th July 2021
13.	Date of issue of final list of prospective resolution applicants	27 th July 2021
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to	17 th July 2021
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	By email to kangayan.s@gmail.com or weewinncirp@gmail.com ; after signing the non-disclosure agreement
16.	Last date for submission of resolution	16 th August 2021
17.	Manner of submitting resolution plans to resolution professional	By email to kangayan.s@gmail.com or weewinncirp@gmail.com ; and hardcopy in a sealed envelop to the address of Resolution Professional as mentioned in point no. 21.

18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	16 th September, 2021
19.	Name and registration number of the resolution professional	Mr. S. Kangayan IBBI/ IPA-002/IP-N00866/2019-2020/12770
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Mr. S. Kangayan Resolution Professional Plot No.18, 3 rd & 4 th Cross Corner, Ayyappa Nagar, Kamarajapuram, Sembakkam, Tambaram East, Chennai 600 073, Tamil Nadu kangayan.s@gmail.com ;
21.	Address and email to be used for correspondence with the resolution professional	Mr. S. Kangayan Resolution Professional 19/17, 1st Floor, Mezzanine Floor, Adwave Towers. South Boag Road, T Nagar, Chennai 600 017 weewinncirp@gmail.com ;
22.	Further Details are available at or with	Send an email at weewinncirp@gmail.com or kangayan.s@gmail.com ;
23.	Date of publication of Form G	17 th June, 2021

For Weewinn Tex Processor India Pvt Ltd

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Date: 17th June 2021
Place: Chennai

S. Kangayan
Resolution Professional
IBBI/ IPA-002/IP-N00866/2019-2020/12770
Plot No.18, 3rd & 4th Cross Corner, Ayyappa Nagar, Kamarajapuram, Sembakkam, Tambaram East, Chennai 600 073, Tamil Nadu

